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- (36) Annual Report on the working and activities of the Rewa-Sidhi Gramin Bank, Rewa (Madhya Pradesh) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (37) Annual Report on the working and activities of the Tripura Gramin Bank, Agartala (Tripura) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (38) Annual Report on the working and activities of the Kosi Kshetriya Gramin Bank, Purnea (Bihar) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (39) Annual Report er. the working and activities of the Himachal Gramin Bank, Mandi (Himachal Pradesh) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (40) Annual Report on the working and activities of the Ballia Kshetriya Gramin Bank, Ballia (U. P.) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (41) Annual Report on the working and activities of the Sultanpur Kshetriya Gramin Bank, Sultanpur (U.P.) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (42) Annual Report on the working and activities of the Uttar Banga Kshetriya Gramin Bank, Cooch-Behar (West Bengal) for the year ended the 31st December. 1977,

- together with the Accounts and the Auditors' Report thereon.
- (43) Annual Report on the working and activities of the Pandyan Gramya Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (44) Annual Report on the working and activities of the Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar) for the year ended the 31st December, 1977, together with the Accounts and the Auditors Report thereon.
- (45) Annual Report on the working and activities of the Monghyr Kshatriya Gramin Bank, Monghyr (Bihar) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.'
- (46) Annual Report the · on working and activities of the Bundlkhand Kshetriya Gramin Tikamgarh (Madhya Pradesh) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (47) Annual Report on the working and activities of the Santhal Parganas Gramin Bank Dumka Bihar) for the year ended the 31st December, 1977, together with the Accounts and the Auditors' Report thereon.
- (48) Annual Report on the working and activities of the Hardoi Unnao Gramin Bank, Hardoi (U.P.) for the year ended the 31st December, 1977 together with the Accounts and the Auditors' Report thereon. [Placed in Library See No. LT-4522|79 for (i) to (48)]
- I. Report and Accounts (December 20, 1976 to March 31, 1977) of the Indian Road Construction Corporation Limited, New Delhi and related papers

IL Report and Accounts (1977-78) of the Dredging Corporation of India Limited, Visakhapatnam and related papers

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM); Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) First Annual Report and Accounts of the Indian Road Construction Corporation Limited, New Delhi, for the period from December 20, 1976, to March 31, 1977, together with the Auditors' Report on the Accounts and the comments of the Controller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-4543 70 for (a) and (b)].
- (ii) (a) Second Annual Report and Accounts of the Dredging Corporation of India Ltd., Visakhapatnam, for the year 1977-78, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-4544]79 for (a) and (b)].

II. A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) above. [Placed in Library. See No. LT-4544|79].

SHRI R. R. MORARKA (Rajasthan): Mr. Chairman, Sir, I am on a point of order. The paper which is just laid on the Table of the House relates to the year 1976-77. There is a considerable delay. There is no explanation at all from the Gov-

ernment why this delay is there. Besides that, Sir, the Report for 1977-78 is not laid. So, Sir, kindly ask the Minister first to lay the explanation on the Table of the House and also to lay the Report for 1977-78 on the Table of the House. (Interruptions).

SHRI CHAND RAM: Sir, I will explain (Interruptions).

Report and Accounts (1977-78) of the National Labour Institute, New Delhi and related papers

श्रम तथा ससर्वाय कर्य मत्रालय में राज्य मत्रः (श्रीः लार्ग्ग सई): मैं ग्रापकी श्रनुमति से 1977-78 के वर्ष के लिए राष्ट्रीय श्रम संस्थान, नई दिल्ली के वार्षिक प्रतिवेदन श्रीर प्रमाणित लेखाश्रों की एक प्रति (श्रंग्रेणी तथा हिन्दी में) लेखाश्रों पर लेखा परीक्षा प्रतिवेदन सहित, सभा पटल पर रखता हूं।

[Placed in Library, See No. LT-4499/79].

The Metro Railways (Construction of Works) Rules, 1978

THE MINISTER OF STATE THE MINISTRY \mathbf{OF} RAILWAYS (SHRI SHEO NARAIN): Sir, I beg to lay on the Table, under sub-section (3) of section 44 of the Metro Rail-(Construction of Works) Act, 1978, a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. No. 172, dated the 3rd February, 1979, publishing the Metro Railways (Construction of Works) Rules, 1978 [Placed in Library, See No. LT-400 79].

Report and Accounts (1978-78 of the Indian Drugs and Pharmaceuticals Limited. New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI NARSINGH): Sir, I beg to lay on the Table:

I. A. copy each (in English and Hindi) of the following papers, under